

(AH)

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH,

(9)

Registration O.A. No. 371/1988

Parachute Factory Employees  
Union Kanpur through its General  
Secretary & ors ....

Applicants  
Vs.

Secretary, Ministry of Defence  
and ors .....

Respondents

Hon' Mr. K.J. Raman, A.M.

Hon' Mr. D.K. Agrawal, J.M.

(by Hon' Mr. D.K. Agrawal, J.M.)

This application is not pressed as  
endorsed by the <sup>learned</sup> counsel for the applicant on the  
back page of the application. The respondents'  
contention is also to the effect that the application  
has become infructuous. Therefore, it is dismissed  
as withdrawn with no order as to costs.

*DK Agrawal*  
MEMBER (J) 23.X.87

*KR Raman*  
MEMBER (A)

(sns)

October 23, 1989  
Allahabad.